

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**31. IA 1678/2021 IA 1269/2024 IA 1634/2024 IA  
1877/2020 in C.P.(IB)-2979(MB)/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- Saurabh Kumar Tikmani (RP).  
Applicant IA 1634/2024 Rahul  
Kavathekar – Liquidator  
IN THE MATTER OF  
Bhavi Jewellers And Tribhovandas  
Bhimji Zaveri & Sons Retail Pvt Ltd**

**Section: 19(2) Rule 11 of NCLT, 2016 U/s 9 of Insolvency and  
Bankruptcy Code, 2016**

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**ORDER**

**IA 1678 of 2021:-** None present for the Applicant. Perusal of the record reveals that Applicant has not been appearing in this case for a long time. It appears that the Applicant is not interested in prosecuting the present Applicant any further. Hence, list this matter either for appearance or dismissal of the present Application on **18.06.2024**.

**IA 1877 of 2020:-** PCS, Ninad Sahasrabuddhe appeared for the Liquidator/Applicant. It has been pointed out by the Applicant that Respondent nos. 1, 2 and 6 are already proceeded *ex-parte*, right to file reply on behalf of the Respondent no. 4 has been forfeited vide order dated 22.12.2023 and notice to Respondent nos. 3, 5, 7 to 12 have been issued but note served. Counsel for the Liquidator states that

Respondent nos. 3, 5, 7 to 12 are not traceable and despite efforts, their service could not be effected. In view of this, the Applicant is directed to effect service of Respondent nos. 3, 5, 7 to 12 by way of newspaper publication, one in "Business Standard" and another in "Nav Shakti" and file affidavit of service enclosing there with proof of service of notice along with newspaper cuttings, at least two days before the next date of hearing. List this matter for further consideration on **18.06.2024**.

PCS, Ninad Sahasrabuddhe appeared for the Liquidator. List all other Applications on **18.06.2024**.

**SD/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**SD/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**